

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 162 OF 2016 & IA NO. 570 OF 2016
AND
APPEAL NO. 46 OF 2017**

Dated : 3rd September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Amaravati Power Transmission Co. Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishrov Mukerjee
Mr. Ameya Vikram Mishra
(in Appeal No. 162 of 2016)

Counsel for the Respondent(s) : Ms. Pratiti Rungta for R-1

ORDER

We have heard the learned counsel for the appellant for some time.

List the matter for further hearing on **05.09.2019 at 2.30 p.m.**

(Ravindra Kumar Verma)
Technical Member
mk/mkj

(Justice Manjula Chellur)
Chairperson